

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1849  
ANSWERED ON:05.12.2005  
NEW WAGE BOARD FOR NEWSPAPER AGENCIES  
Pallani Shamy Shri K.C .

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has taken any decision for setting up a New Wage Board for journalists as well as non-journalists attached to newspaper industry;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which a final decision will be taken in this regard?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): No, Sir.

(b): Does not arise.

(c) & (d): The recommendations of the last Wage Boards, namely the Manisana Wage Boards, which were accepted by the Central Government in December, 2000 are yet to be fully implemented by the States/Union Territories. Unless implementation of the recommendations of the last Wage Board firms up further, it may be premature at this stage to constitute another Wage Board. No time frame in this regard can be fixed.